

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1534**

TO BE ANSWERED ON THE 12TH FEBRUARY, 2019/ MAGHA 23, 1940 (SAKA)

CEASEFIRE VIOLATIONS

**1534. SHRI JYOTIRADITYA M. SCINDIA:
KUMARI SUSHMITA DEV:
SHRI V. ELUMALAI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether ceasefire violations along India's border with Pakistan and the line of control in Kashmir have been reported to have more than doubled in 2018 from the previous year;

(b) if so, the total number of ceasefire violations by Pakistan during the year 2018 and the action contemplated by the Government on each violation;

(c) the number of casualties reported therein involving BSF and CRPF personnel during the last two years and the current year;

(d) whether to check ceasefire violations by Pakistan, the Government has since made any strategy; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): Immediate and effective retaliation by Indian Army and BSF Personnel is carried out during instances of unprovoked firings and ceasefire violations by Pakistan at Line of Control (LoC) and International Border (IB). The number of ceasefire violations/ cross border firings from

across the border in the state of Jammu and Kashmir and casualties of BSF personnel in these incidents for last two years and current year (upto 31st January, 2019) are as under:-

Year	Number of ceasefire violations/ cross border firings	Casualties of BSF personnel	
		Martyred	Injured
2017	971	4	14
2018	2140	14	53
2019 (upto 31 st Jan)	216	1	2

CRPF personnel are not deployed at LoC and IB along Pakistan.

The following measures have been taken by the Government to check ceasefire violations by Pakistan: -

(i) Proper defence preparedness (including strengthening of Nakas, field fortifications, high mast lights etc.) is ensured on the International Border.

(ii) BSF regularly interacts with border population situated close to border and educates them not to move in vicinity of areas prone to unprovoked fire without prior information / permission of BSF. Efforts are also made to inform the villagers on occurrence of cross-border firing.

(iii) All violations of ceasefire are taken up with Pakistan authorities at the appropriate levels, through established mechanisms.

(iv) Diplomatically, India has repeatedly emphasized, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control (LC) and abide by the ceasefire commitments along the International Border and LC.